

OFFICE OF THE DISTRICT & SESSIONS JUDGE  
KAIMUR AT BHABHUA

MISC. ORDER NO. 87 /2019

Dated, Bhabhua, The 21<sup>st</sup> Aug. 2019

In the interest of administration following cases pending in the court of ADJ 8th, Bhabhua are hereby recalled from his file and transferred to the court of FTC II , Bhabhua for disposal in accordance with law.

S.No.	Case Type	Case No.	Old Case No.
1	Sess. Case	2528/2014	S.Tr. 07/2013
2	Sess. Case	2537/2014	S.Tr. 179/2008
3	Sess. Case	2568/2014	S.Tr. 443/2012
4	Sess. Case	2864/2014	S.Tr. 518/2012
5	Sess. Case	2885/2014	S.Tr. 20/2013
6	Sess. Case	2907/2014	S.Tr. 12/2013
7	Sess. Case	2915/2014	S.Tr. 340/2012
8	Sess. Case	2924/2014	S.Tr. 331/2012
9	Sess. Case	3080/2014	S.Tr. 68/2013
10	Sess. Case	3634/2014	S.Tr. 383/11
11	Sess. Case	3664/2014	S.Tr. 427/2011
12	Sess. Case	3697/2014	S.Tr.181/13
13	Sess. Case	3742/2014	S.Tr.380/10
14	Sess. Case	3807/2014	S.Tr. 208/12
15	Sess. Case	3941/2014	S.Tr. 283/11
16	Sess. Case	3989/2014	S.Tr. 271/10
17	Sess. Case	4004/2014	S.Tr. 397/13
18	Sess. Case	4044/2014	S.Tr. 232/07
19	Sess. Case	4182/2014	S.Tr. 289/13
20	Sess. Case	4190/2014	S.Tr. 263/13
21	Sess. Case	4215/2014	S.Tr. 139/09
22	Sess. Case	4235/2014	S.Tr. 27/11
23	Sess. Case	218/2015	S.Tr. 293/12


Inform all concerned . P.O. of the transferring court shall ensure that the order is complied at the earliest and the cases are physically sent to the transferee court well in advance before the further date fixed in respective cases . System officer to electronically transfer the record in CIS from the court concerned to the transferee court at once .

Sd/--  
District & Sessions Judge  
Kaimur at Bhabhua

Memo No. 2533 Dated, Bhabhua, The 22 Aug. 2019

Copy of order forwarded to the :-

1. ADJ VIII
2. FTC II
3. System Officer, Bhabhua , for information and needful.

  
Court Manager